

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI (COURT-II)**

**Item No. 234**  
**(IB)-452(ND)2017**  
**IA/5021/2020, IA-1090/202**

**IN THE MATTER OF:**  
**Power2sme Pvt. Ltd.**

... **Applicant/Petitioner**

**Vs.**

**JV Strips Ltd. & Ors**

... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 08.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** Adv Shashwat Anand for liquidator

**ORDER**

**Renotify this matter on 17.08.2021.**



**T.S. Singh**

**(Court Officer)**